

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. †435  
TO BE ANSWERED ON 05.12.2023**

**New Schemes for Promotion of Sports**

**†435. SHRI ARJUN LAL MEENA:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government proposes to introduce any new schemes to promote sports in the country and if so, the details thereof, State/UT-wise;**
- (b) whether the Government has allocated budget thereunder to promote sports in Udaipur district of Rajasthan; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS AND SPORTS  
(SHRI ANURAG SINGH THAKUR)**

**(a) to (c): 'Sports' being a State subject, the responsibility to promote and develop sports in the country rests primarily with the respective State/Union Territory Governments. However, the Union Government supplements their efforts in this regard through its following schemes:**

- (i) Khelo India;**
- (ii) Assistance to National Sports Federations;**
- (iii) Special Awards to Winners in International sports events and their Coaches;**
- (iv) National Sports Awards,**
- (v) Pension to Meritorious Sports Persons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Fund for Sportspersons;**
- (vii) National Sports Development Fund; and**

**(viii) Running sports training centres through Sports Authority of India (SAI).**

**Details of these schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India ([www.yas.nic.in/sports](http://www.yas.nic.in/sports); [www.sportsauthorityofindia.nic.in](http://www.sportsauthorityofindia.nic.in)). Further, Funds are allocated by this Ministry Scheme-wise, not State-wise.**

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